

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

O R D E R

As desired by Ld. Principal District & Sessions Judge-cum-Spl judge (PC-Act) CBI, RADC, Delhi, henceforth, all the personal correspondence except Medical/EL and Medical Bills addressed to Ld. Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi, in respect of the officials posted at Rouse Avenue District Court shall be forwarded by the Ld. Officer-In-Charge, Administration Branch, RADC, New Delhi.

This order has been issued with the prior approval of Ld. Principal District & Sessions Judge, RADC, Delhi.

This is computer generated copy and does not require signature.

Sd/-
(VIMAL KUMAR YADAV)
Officer In-charge(Admn)/cum-
Spl. Judge, PC Act (CBI)
RADC, New Delhi

No. E-16410-16474/LD/D&SJ/Admn/RADC/2020

Dated: 05.10.2020

Copy forwarded to :

1. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi
2. The Ld. Officer Incharge, Administration Branch, RADC, New Delhi
3. All the Judicial Officers at RADC, New Delhi with the request to circulate the same amongst the staff working under their control .
4. All the Branch Incharges at RADC, New Delhi with the directions to circulate amongst the staff working under their control.
5. The Branch Incharge, Computer Branch, RADC for being uploaded on the official website.
6. PS to the Ld. Principal District & Sessions Judge, RADC, Delhi.

Sd/-
Officer In-charge(Admn)/cum-
Spl. Judge, PC Act (CBI)
RADC, New Delhi